to Questions

सकता हूं कि पिछले 9 साल में आप होसटाइस नागाओं का मसला हल नहीं कर सके, पिछले छः महीने से मिजो का हल नहीं कर सके, अब आपके ख्याल में कितना और अरसा लगेगा इनको हल करने में ?

सरबार स्वर्ण सिंह : अरसा तो कहना कठिन है कि छ: महीने में हो जायगा, साल में हो जायगा। कोशिश करनी चाहिए। आप जानते हैं कि मिजो के मामले को तो थोड़े ही महीने हुए जब से वहां गड़बड़ शुरू हुई है और आसाम सरकार उस मामले में दिलचस्पी ले रही है।

श्री जगत नारायणः गड़बड़ तो चल रही है, कल ही अखबार में छपा है...

सरवार स्वर्ण सिंह : जो आपकी चिन्ता है उसके लिए में मशकूर हूं। हमें भी चिन्ता है और हम कोशिश कर रहे हैं कि जितनी भी जल्दी हो सके हल हो। वे हमारे अपने भाई हें, वे हिदुन्स्तान में हिन्दुस्तानी शहरी के नाते, अमनपसन्द शहरी की तरह रह सकें, यही हमारी कोशिश है।

شری عبدالغنی : وزیر صاحب نے فرمایا که وہ همارے بھائی هیں۔ یقیناً وہ همارے بھائی هیں لیکن جب بستر میں ضرورت پڑی تو گولی چلا کر سینکڑوں الدسیوں کو ٹھنڈا کر دیا گبا تو پھر ناگا اور میزو کا، جہاں اپنے دیش کی سلامتی کو خطرہ پیدا ہو سکتا ہے، ناگا اور میزو کا، جہاں اپنے دیش کی ملامتی کو خطرہ پیدا ہو سکتا ہے، نہیں نمام ناگائوں کو جو ناکستان سے نہیں نمام ناگائوں کو جو ناکستان سے مفاد کو، نقصان پہنچانا چاہتے ہیں اریسٹ ہی کرلے اگر گولی نہ چلائے! †[श्वी अब्बुल गनी : वजीर साहिब ने फर-माया कि वे हमारे भाई हैं। यकीनन वे हमारे भाई हैं लेकिन जव वस्तर में जरूरत पड़ी तो गोली चलाकर सैंकड़ो आदमियों को ठंडा कर दिया गया तो फिर नागा और मिजो का, जहां अपने देश की स्लामती को खतरा पैदा हो सकता है, चाइनीज अपना नाजायज फ़ायदा उठाकर हमें खराब करें, वहां गवर्नमैंट क्यों नहीं तमाम नागाओं को, जो पाकिस्तान से या चाइना से मिलकर हिन्दुस्तान के अमन को, मफ़ाद को, नुकसान पहुंचाना चाहते है, अरेस्ट ही कर लेती, अगर गोली न चलाए।]

सरदार स्वर्ण सिंह : इसमे कोई सवाल तो नहीं है, एक ख्याल है, जिसका ख्याल जरूर रखा जायगा ।

SHRI B. K. P. SINHA : Sir, the underlying assumption of the reply and clarifications from the hon. Minister for External Affairs is that the challenge posed by the Nagas and the Mizos can be met on the plane of conventional warfare though the steps have to be of a milder nature, because it is an internal problem. They are our own brethren, in his own language. But may I know if the Government of India even now realise that conventional warfare cannot meet the challenge of guerilla warfare and special type of military measures have to be concerted, and in addition to this what is more important, a philosophy has to be developed to deal with this sort of warfare? Therefore, it cannot be met on the same plane as conventional warfare.

SARDAR SWARAN SINGH : I take this suggestion, Sir.

COMMERCIAL BROADCASTING BY A.I.R.

SHRIMATI LALITHA (RAJAGO-*141 { PALAN) :1

SARDAR RAM SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer given to Unstarred Question No. 13 in the Rajya Sabha on the 15th February, 1966 and state:

†[] Hindi transliteration.

*The question was actually usked on the floor of the House by Shrimati Lalitha (Rajagopalan). (a) whether any decision has since been taken regarding Commercial Broadcasting by A.I.R.; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NAN-DINI SATPATHY): (a) The matter is still under consideration.

(b) Does not arise.

SHRIMATI LALITHA (RAJAGOPA-LAN): How long will it take to come to a decision?

SHRI RAJ BAHADUR: The main Report of the Chanda Committee on A.I.R. has just been submitted. In fact. it is an independent Committee. I am very anxious that I should lay a copy of the Report on the Table of the House at the earliest opportunity and I hope I will be able to do so before the current Session is over. Once that is done, we shall be able to apply our minds to the various recommendations contained in it. This is not a simple matter because different opinions have been expressed. Anyhow, we shall try to take a decision as quickly as possible.

SHRIMATI LALITHA (RAJAGOPA-LAN): May I know whether the farm broadcasts have been introduced and, if so, what is the progress?

SHRI RAJ BAH ADUR : Farm broadcasts have been going on.

CINEMATOGRAPHIC FILMS

*142. SHRI M. P. BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer to Starred Question No. 913 given in the Rajya Sabha on the 5th April, 1966 and state:

(a) whether any final decision has since been taken to appoint a Committee to enquire into the working of the existing procedure for sanctioning of cinematographic films; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) and (b) The matter is still under consideration.

SHRI M. P. BHARGAVA: May I know what are the reasons for the delay in the appointment of this Committee when this House passed a Resolution recommending to the Government that a committee on these lines be appointed and specially when the terms of reference were contained in the Resolution passed by this august House?

SHRI RAJ BAHADUR : As the hon. Member is aware. the Resolution was adopted on 7th May, 1965. When consiunfortunately deration thereon started. there were certain events including hostilitics with Pakistan and other events also came in the way. Meanwhile we have again tried to take up the consideration. But there are two important matters which I would like to bring to the notice of the House. One is that the Chanda Committee is also charged with the work of examining and evaluating the operations, policies, programmes and production of the various media units which include the Central Board of Film Censors. The Resolution requires the proposed Committee to enquire into the working of the existing procedure for sanctioning cinematographic films which is a function of the Central Board of Film Censors with which presently the Chanda Committee is also engaged. It is true that the feature films may not be covered by this, most of them, but the question remains that the sanctioning of exhibitional films is a function of the Central Board of Film Censors which is being examined by the Chanda Committee, and that is one reason. The second reason is that there is a certain need for economy. We got the estimates made and it requires about Rs. 6 lakhs to appoint this Committee and to have its report through. I do realise that there are certain matters concerning the film industry which do require a thorough examination. That is why certain time is taken.

SHRI M. P. BHARGAVA: Are we to understand from the hon. Minister's reply that after the submission of the Chanda Committee's Report this committee has